

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.**

REVISED CAUSE LIST FOR 26/09/2018 (WEDNESDAY)

S.No.	File No.	Case Particulars	Purpose
1	538	Mrs. Pushpa M w/o K. Munitiraju	Production of documents and arguments
2	539	Mr. Munitiranjappa s/o Late Appajappa	Production of documents and arguments
3	540	Mr. P. Harshavardhana Reddy s/o Naryana Reddy	Production of documents and arguments
4	535	Mr. Rajagopal s/o Late Muni Venkatappa	Production of documents and arguments
5	536	Mr. K. Munitiraju s/o Late Kempanna	Production of documents and arguments
6	537	Mr. S. Satish s/o Subbe Gowda	Production of documents and arguments
7	541	Mr. K. Munitiraju s/o Late Kempanna	Production of documents and arguments
8	542 Vols 1 to 3	Mr. K. Munitiraju and 3 others	Production of documents and arguments

for M/s. P. S. Reddy